

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Appeal No.24 of 2017 (SZ)**

**Applicant(s)**

P.J.Devasia  
Pambackal House,  
Charal P.O. Vaniyappara  
Kannur District 670 706

**Respondent(s)**

Vs. Ministry of Environment, Forests  
& Climate Change, Paryavaran  
Bhawan, CGO Complex, Lodhi Road,  
New Delhi 110003 and others

**Legal Practitioners for Applicant(s)**

M/s.Rajan Vishnuraj & Harish  
Vasudevan

**Legal Practitioners for Respondents**

Mrs.Sumathi for R1  
Mrs.Vidyalakshmi Vipin for R2  
Mrs. A.S.Suvitha for R3 and R4  
M/s. Taarus Associates for R5

Note of the Registry	Orders of the Registrar
Order No. 2	<p>Date: 03.08.17</p> <p>Appellant was represented by other counsel. R1, R5 counsel present. R2 to R4 side no representation. For filing reply call on 18.08.2017.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>